

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.404  
IA/6713/ND/2023 in IB/553/ND/2022

**IN THE MATTER OF:**

State Bank of India	...	Applicant
Versus		
Prem Chand Garg (Personal guarantor - Nutrionex Manufacturers Limited)	...	Respondent

**Under Section 95(1) of (IBC)**

**Order delivered on 30.05.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Ankur Mittal, Adv. Bhaskar
For the Respondent	: Adv. Gaurav Mitra, Adv. Rahul Gupta, Adv. Ishan Roy Chaudhary

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ld. Counsel for the Applicant as well as Ld. Counsel for the Respondent are present physically. At joint request, list the matter on **18.07.2024**.

**-SD-**

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM  
MEMBER (JUDICIAL)**